

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. I.A. 3550/2024

I.A. 3551/2024

In

C.P. (IB)/ 513(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Foresight Innovations Private Limited
V/s
Future Enterprises Limited

Appearance

For Applicant: Adv. Vishnu Shriram i/b Khaitan & Co.

For Uniworth Finlease Limited: Adv. Vibhor Kapoor

For Respondent : Adv. Surbhi Soni i/b MGV &
Associates in I.A. 3551/2024

For CoC: Adv. Sairam Subramanian

For Resolution Professional: Adv. Himanshu Vidhani

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Learned counsel for the applicant submit that the connected I.As are posted
for hearing on 12th July. Relist the I.As on **12th July, 2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Saharukh---

Sd/-
LAKSHMI GURUNG
Member (Judicial)